GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:299
ANSWERED ON:06.12.2013
DEVELOPMENT OF FOREST VILLAGES
Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai;Rawat Shri Ashok Kumar

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of forest villages/habitations in various parts of the country, State/UT-wise;
- (b) whether the Government has implemented any programme for development of forest villages in the country;
- (c) if so, the details thereof indicating the basic services and facilities provided thereunder in such villages/ habitations; and
- (d) the funds allocated, released and utilized under the said programme during the 11th and 12th Five Year Plan so far, State/UT-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

- (a) A statement regarding the number of forest villages/habitations in various parts of the country, State/UT-wise is enclosed as Annexure-I.
- (b) Yes, Madam. Ministry of Tribal Affairs had implemented programme for development of forest villages from 2005-06 as a one-time measure for integrated development of forest villages with a view to raise the Human Development Index (HDI) of the inhabitants of the forest villages and for providing basic facilities and services in forest villages / habitations spread over twelve States in the country. The programme was implemented as a part of the Special Area Programme 'Special Central Assistance to Tribal Sub-Plan'. The programme of development of forest villages includes infrastructure works relating to basic services and facilities viz., approach roads, healthcare, primary education, minor irrigation, rain water harvesting, drinking water, sanitation, community halls etc.
- (c) The basic services and facilities provided under the said programme in various such villages / habitations include infrastructure works relating to basic services and facilities such as approach roads, healthcare, primary education, minor irrigation, rain-water harvesting, drinking water, sanitation, community halls etc.
- (d) A statement showing the funds allocated, released and utilized under the said programme during the 11th and 12th Five Year Plan so far, State/UT-wise is enclosed as Annexure-II (a) and II(b).